

tobacco products. Under the Prevention of Food Adulteration Rules, 1995, a Warning 'Chewing of tobacco is injurious to health' is mandatory.

(d) and (e) It has been decided to bring forward a comprehensive legislation which would inter-alia include specific provisions regarding Statutory warnings on packages of various tobacco products.

Death Due to Poisonous Flour

2377. SHRI SANTOSH KUMAR GANGWAR : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether 14 persons have reportedly died due to consumption of poisonous flour in Shahjahanpur, Uttar Pradesh;

(b) if so, the details thereof; and

(c) the action being taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) to (c) As per information received from the Government of Uttar Pradesh, 12 persons died and 35 patients were admitted, after a case of suspected food poisoning from wheat flour and vegetable consumed in District Hospital, Shahjahanpur. This flour had been purchased from two shops in village Hathoura Bujurg under Primary Health Centre, Bhawal Khera - 5 persons were arrested by the District administration and FIRs have been lodged against them. A magisterial enquiry has also been instituted under Section 176 of I.P.C.

[English]

World Bank Assistance for IPT, Bangalore

2378. SHRI S.D.N.R. WADIYAR : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the World Bank assistance was obtained for the construction of new building of Government Institute of Printing Technology at Bangalore;

(b) if so, the amount of World Bank assistance received;

(c) whether the Karnataka Government had sent any proposal for World Bank assistance for equipment procurement also;

(d) if so, the amount sought for; and

(e) the steps taken by the Government to get the World Bank assistance?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) Yes, Sir.

(b) Rs. 358.90 lakhs. As per the terms of assistance, the expenditure is to be initially incurred by the State Government of Karnataka which will be reimbursed by the World Bank.

(c) Yes, Sir.

(d) Rs. 75.00 lakhs.

(e) This institute is already under the project and World Bank assistance is being obtained through reimbursement of expenditure as per the norms of World Bank.

Audit Objections

2379. SHRI MANIKRAO HODLYA GAVIT :
SHRI I.D. SWAMI :
SHRI CHHITTUBHAI GAMIT :
SHRI DINESH CHANDRA YADAV :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Comptroller and Auditor General of India has raised serious objections regarding the purchase of expired goods by the Family Welfare Department of the Health and Family Welfare Ministry;

(b) if so, the details regarding the loss Government had to sustain in this regard; and

(c) the reaction of the Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) No expired goods have been purchased by the Deptt. of Family Welfare of the Ministry of Health and Family Welfare. The Comptroller and Auditor General of India had inspected the files relating to purchase and made certain observations. The Department of Family Welfare is in the process of finalising the comments on these observations.

(b) and (c) In view of reply to (a) above, question does not arise.

C.T. Scan Machines

2380. SHRI I.D. SWAMI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether CBI had exposed a racket about a year ago regarding keeping the CT Scan machines of the major hospital out of order deliberately and referring the head injury cases to the private diagnostic centres; and

(b) if so, the details of the enquiry report submitted by the CBI on the allegations that the CT Scanners and ultra sound equipment were being kept out of order deliberately to give business to private diagnostic centres and the action taken on the CBI Report?